Matters raised with

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूं।

श्री पी.एल. पुनिया (उत्तर प्रदेश) : महोदय, में माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हं।

श्री हुसैन दलवई (महाराष्ट्र) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हं।

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I would like to associate myself with the Zero Hour Mention made by the hon. Member.

## **Closure of colleges under AICTE**

श्री रामदास अठावले (महाराष्ट्र) : उपसभापति महोदय, एचआरडी मिनिस्ट्री के अंडर ऑल इंडिया काउंसिल ऑफ टेक्नीकल एजुकेशन आता है। इसके अंतर्गत इंजीनियरिंग कॉलेज, एमबीए के कॉलेजेज़ और होटल मैनेजमेंट इंस्टीट्यूट्स 15-15, 16-16 साल से चल रहे हैं। देश भर में ऐसे 2,100 कॉलेजेज़ हैं। अभी गवर्नमेंट ऑफ इंडिया ने, एचआरडी मिनिस्ट्री ने, एआईसीटीई ने 600 कॉलेज़ेज को बंद करने का नोटिस दिया है, जिसके कारण कम से कम 3 लाख स्टूडेंट्स अफेक्टेड हो रहे हैं। हमारे महाराष्ट्र में 33 कॉलेजेज़ हैं। मेरा यह कहना है कि अगर इनको परमिशन दे दी थी तो इसका अर्थ है कि वे कॉलेजेज़ सब नॉर्म्स के अंतर्गत आते थे। अब उनको बंद करने से 3 लाख स्टूडेंट्स पर इफेक्ट होने वाला है। मेरा एचआरडी मिनिस्ट्री से निवेदन है कि 600 कॉलेजेज़ को नॉर्म्स बदलने के लिए आदेश दिया जा सकता है, लेकिन स्टूडेंट्स का नुकसान नहीं होना चाहिए। इन कॉलेजेज़ को बंद करने का जो ऑर्डर दिया गया है, उसको रद्द करना चाहिए, उन्हें सुधार करने का मौका दिया जाना चाहिए, ताकि स्टूडेंट्स का नुकसान न हो। मैं एचआरडी मिनिस्ट्री से अपील करना चाहता हूं कि इन 600 कॉलेजेज़ को पुनः चालू करने का आदेश दिया जाए।

## Missing vessel and crew of MSV 'Our Lady Vellankanny'

SHRIMATI SASIKALA PUSHPA (Tamil Nadu): Sir, I am raising a very serious issue with regard to the missing vessel with eight crew members sailing from Andaman to Nicobar Islands. Mrs. Maria Columbia, a lady from Tuticorin District, conveyed with deep sorrow that her husband, Mr. Khaithan (36 years old), was missing with seven other crew members who were sailing from Andaman, Port Blair, to Car Nicobar Island in a vessel named, 'Our Lady of Vellankanny - TNN78'. Due to bad weather, the vessel had halted at Teresa Island at Hud Bay on 13th December, 2014. Again, on 15th December, 2014, they started sailing to Car Nicobar Island. Since then, there was no communication with the vessel and those members. The Coast Guard simply said that the vessel was missing. By the sincere and consistent efforts of our Tamil Nadu Government, guided by Dr. Puratchi Thalaivi Amma, the Indian Coast Guard indulged in search operations for three days and later informed that the whereabouts of the vessel were not located. Sir, today, four-and-a-half months

have passed. No progress is there in the rescue operations. The families of the eight lives are in despair and uncertainty.

Sir, my simple questions are: (i) Is this the value of the lives of the hard-working fishermen in this country? (ii) What is the infrastructure or mechanism India has for such rescue operations? (iii) How is the Government going to answer to the young agonised woman standing with her two children on the seashore waiting with a ray of hope that her husband would return some day or other? She is of the strong belief that her husband will be somewhere alive, at least, as a captive of the tribals in a nearby island.

Sir, India, a nation which proudly claims to be number one democratic country in the world with high standards of advanced technology, is not able to locate a missing vessel carrying eight precious lives. The famous Tamil poet, Mahakavi Bharatiyar, said,

†"Thani Oruvanukku Unvavu Illai enil Jagathinai Azhithiduvoam"

It means, if there is no food for an individual, better destroy the whole world. But here in this case, the very existence of the eight precious lives is a question mark.

Sir, recently, when a Malaysian aircraft vanished, the whole international community came forward to help in the rescue operation by extending all the advanced technologies. This incident clearly shows that disaster management in this country is very poor and weak and is not up to the mark. Sir, Article 21 of the Constitution provides for the protection of life to every citizen in this country, whereas here, eight lives are in peril. When a citizen in this country is not enjoying the basic rights guaranteed by the Constitution, where else than this forum can we go and plead? The Tamil Nadu Government, under the able leadership of our leader, Dr. Puratchi Thalaivi Amma, is extending all logistic assistance for this search operation. So, I urge upon the Central Government to take this matter very seriously.

MR. DEPUTY CHAIRMAN: I request Mr. Naqvi to convey it to the concerned Minister and come back to the House with a statement on what the position is.

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, I will convey the feelings of the hon. Member to the concerned Minister.

MR. DEPUTY CHAIRMAN: It is a very serious matter. After so many months, so many Indians are missing and we are not able to locate them! Everybody is

<sup>†</sup> English translation of the original speech delivered in Tamil.

Matters raised with

supporting it. In fact, the Government is doing a lot of good job in Nepal, and also, it did a good job when people were stranded in Yemen. Then, what about these poor people? Do something. Come back to the House.

SHRI SITARAM YECHURY (West Bengal): Sir, I associate myself with the matter raised by Shrimati Sasikala Pushpa. Also, we want the Government to take your observations seriously.

MR. DEPUTY CHAIRMAN: Yes, I have directed them. They will come back with a statement. You have to come back with a statement.

SHRI D. RAJA (Tamil Nadu): Sir, I also associate myself with the matter raised by Shrimati Sasikala Pushpa.

SHRI ANAND SHARMA (Rajasthan): Sir, I also associate myself with the matter raised by Shrimati Sasikala Pushpa.

PROF. M.V. RAJEEV GOWDA (Karnataka): Sir, I also associate myself with the matter raised by Shrimati Sasikala Pushpa.

श्री चुनीभाई कानजीभाई गोहेल (गुजरात) : महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं अपने को इससे सम्बद्ध करता हूं।

श्रीमती बिमला कश्यप सूद (हिमाचल प्रदेश) : महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं अपने को इससे सम्बद्ध करती हूं।

श्री अविनाश राय खन्ना (पंजाब) : महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं अपने को इससे सम्बद्ध करता हूं।

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the matter raised by Shrimati Sasikala Pushpa.

DR. SATYANARAYAN JATIYA (Madhya Pradesh): Sir, I also associate myself with the matter raised by Shrimati Sasikala Pushpa.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by Shrimati Sasikala Pushpa.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the matter raised by Shrimati Sasikala Pushpa.

श्री आलोक तिवारी (उत्तर प्रदेश) : महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं अपने को इससे सम्बद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं अपने को इससे सम्बद्ध करता हूं।